

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/150(KB)2024
IA(I.B.C)/1237(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27TH JUNE 2024

IN THE MATTER OF	SHIVANI ENTERPRISES VS NARAYANI SONS INDIA PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Mr. Ratnesh Kumar Rai, Adv.] Applicant in IA(I.B.C)/1237(KB)2024

Ms. Devanshi Deora, Adv. Respondent in C.P. (IB)/150(KB)2024

Mr. D N Sharma, Adv.

Mr. Amir Bavani, Adv.] For operational creditor

ORDER

1. Ld. Counsel for the parties present.
2. **IA(I.B.C)/1237(KB)2024:**
 - a) The contentions are supported by the Advocate-on-record Mr. Amir Bavani, appearing on behalf of Operational Creditor.
 - b) Since parties have settled, nothing survives for consideration in this matter.
 - c) Accordingly, this **IA(I.B.C)/1237(KB)2024** is **dismissed as withdrawn**.
3. Accordingly, the **C.P. (IB)/150(KB)2024** also **dismissed as withdrawn**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**